"That leave to introduce a Bill further to amend the State of Nagaland Act, 1962, be granted."

The motion was adopted.

SHRI YOGENDRA MAKWANA: Sir. I introduce the Bill.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

Serious famine situation in Rajasthaii compounded by power shortage

SHRI JASWANT SINGH (Rajas-than): Sir, J beg to call the attention of the Minister of Agriculture and Rural Reconstruction and Irrigation to the serious famine situation in Rajasthan compounded by power shortage and the steps taken by the Government.

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND (RAO BIRENDRA IRRIGATION SINGH): Sir, during 1980-81 the rainy season in Rajasthan started well in the last week of June, 1980 but after a good start the rains in the month of July became deficient in a number o^ districts. There was a long dry spell in the month of August and early withdrawal of the monsoon by the middle of September, 1980. The deficiency of rainfall during the crucial stages of crop growth during August-September and moisture stress during the grain formation stage in October resulted in a poor kharif crop and substantial shrinkage of rabi sowing also. The rainfall during the period from October to the middle of December continued to be deficient as a result of which all the 26 districts have been affected by drought in varying to the reports from the State accordhig Government.

At present 21, 365 villages of Rajasthan with a oopulation of 1. 68 crores

have been affected. According to the estimate of the State Government the kharif production of foodgrains during 1980-81 would be about 19. 9 lakh tonnes as against 12. 76 lakh tonnes during 1979-80. As regards rabi food-grain production the State Government has estimated it to be 28. 0 lakh tonnes as against 39. 34 lakh tonnes during 1979-80.

Government The State sent Memorandum for Central assistance in the middle of November, 1980 asking for the visit of a Central Team. A Central Team visited Rajasthan from the 27th to the 30th November, 1980 for an on-the-spot assessment of the drought situation. On the basis of the report of the Central Team and recommendations of the High Level Committee on Relief a ceiling of expenditure of Rs. 2019. 50 lakhs has been approved for purposes of Central assistance which includes Rs. 1200 lakhs on employment generation schemes.

In addition, the State Government has been sanctioned short-term loan of Rs. 16. 50 crores—Rs. 7. 50 crores for kharif and Rs. 9 crores for rabi for the supply of agricultural input to the farmers.

Under the Food for Work Programme, the Government of Rajasthan were allocated 1. 10 lakh M. T. of foodgrains in the beginning of the current financial year, in addition to the carryover stock of 93, 226 M. T. from the previous year. Besides, under the National Rural Employment programme an additional allocation of 10, 400 M. T. foodgrains and cash assistance of Rs. 182 lakhs towards material component and Rs. 57. 20 lakhs towards wage support have been sanctioned. Though the allocation for Rajasthan was 10, 400 M. T. of foodgrains, as much as 20, 000 M. T. had been released ior them in advance. Assessing the developing I situation thg State Government had I started test relief works right from I November, 1980. The r«mpo has

[Rao Birendra Singh] gradually been building up and as on 16-2-1981 more than 3. 41 lakh persons were employed on 1750 famine relief and other works per day. It is felt that with the present allocations under the various Plan and Central assistance schemes the State Government will not be lacking in funds in organising relief works to the maximum extent possible.

The State Government has identified 3842 drought affected villages where special arrangements are being made for pi-oviding drinking water by trucks, rail, camel carts, piwai system, by deepening of wells and supply of canal water etc. Contingency plans to cover all these villages have been prepared and implemented. The State Government have at present deployed 42 fast rigs for boring drinking water wells and have placed orders for 33 more rigs to be purchased through DGS&D. Efforts are being made to expedite the supply of rigs. A special allocation of 10, 000 M. T. of cement has also been made by the Central Government for drinking water schemes. With the Central assistance of Rs. 4. 35 crores, the Central sector scheme of Accelerated Rural Water Supply of Rs. 4. 16 crores and the Minimum Needs Programme of Rs. 18. 18 crores, the State Government hag a total of Rs. 26. 69 crores of funds for drinking water schemes alone

Rajasthan at present is facing power shortage due to reduced inflows in Gobindsanar and Chambal reservoirs. Against the daily unrestricted requirement of Rajasthan of 16 million units, the State got 10. 5 m. units in December, 1980 and 8. 74 m. units during January, 1981. I am happy to state that with the recom-missioning of the Rajasthan Atomic Power Plant at Kota, few days ago, the availability has gone "P to 11 million units per day. Relief has been given to Rajasthan from the Central Sector Badarpur Thermal Station which supplied 192 lakh units of energy between December, 1980 «nd January, 1981. Rajasthan has

and January, 1981. Rajasthan has not only been drawing their own share but overdrawing from the Bhakra-Nangal-Beas hydro-electric system. Even though there has been shortage of power in the State, the State Government has ensured that agriculture is supplied with power for 6 hours a day. As a result of the improvement in power supply it has now been possible to supply power even to the large scale industries for 5 days a week. In the urban areas staggering of power is being resorted to from 9 A. M. to 5 P. M., but there is no cut on small industries, water works, cold storage, milk chilling plants, sugar cane crushing, vegetable and edible oil industries, etc.

Even before the receipt of Central assistance th*. State Government had allocated Rs. 90 lakhs for providing fodder to the cattle, loans to voluntary agencies for opening of cattle camps, subsidy for growing fodder, etc. The Central assistance provided Rs. 22 lakhs for fodder subsidy and development of pastures and about Rs. ~ 1.5 crores for cattle relief. The State Government had issued orders for opening of 132 migration depots and for collection of fodder, etc. in November last year. They are not apprehending any serious distress for the cattle population at present. The Central Government have requested the Governments of Gujarat and Madhya Pradesh to allow grazing facilities for the cattle coming from Rajasthan, in their grazing land and forests either free of cost or at nominal rates.

The Prime Minister herself visited the interior of the drought affected areas of Rajasthan on the 8th January, 1981. The Chief Minister and the State Relief Minister have also been visiting the affected Districts and personally supervising the relief operations. Apart from the visit by the Central *Teafn*, my Additional Secretary-cum-Relief Commissioner visited the State from 1st to 3rd February, 1981, held detailed discussions with the Chief Secretary and

'. senior officers of the State Govern-nent and made a number of suggestions. The affected diatricts have been allocated to Area Development 'Commissioners and regular meetings •of Coordination committees at the District and State levels are being : held. Village-wise nionitoring of availability of foodgrains, employ-wient, drinking water and fodder and of deployment and performance of •rigs has been mounted.

Fromi what I have stated it will be «lear that the Central and the State Governments are fully seized of the 'drought situation and are taking all possible measures not only to miti-gate the existing hardship but also to avoid any future distress.

MR. DEPUTY CHAIRMAN: I think Ihe honourable Minister has made a very exhaustive statement. So, iplease be brief.

gHRI JASWANT SINGH: Mr. De-•puty Chairman, Sir, it is not a matter of pleasure for me to raise this matter over and over again. We do not raise this because of any sense of cussedness or as a deliberate mea-: sure of troubling the treasury benches. But we raise it because we •feel aggrieved. I feel aggrieved because, previously, there was a debate on the same subject on the 17th 'December and I feel constrained to draw the Government's attention to this matter because 1 think that, in iact, not only sufficient has been done, but also that we continue to be a neglected area. It is not my intention to take much time. But 1 -would like to say something on the iew points mentioned here like food, water, fodder, etc. Here the situation is compounded because there is absence of power, there is absence of funds, there is absence of diesel 1[^] and above all, there is an absence of Government in Rajasthan. We could have coped with the absence of the other things possibly because we *%ave* learnt to cope with such a

situation. But, on top of the absence of all these things, that is, the absence of power, absence of funds, etc., there is the absence of a Government in Rajasthan. The absence of Government in Rajasthan is imposed on us and it has forced me, and I feel constrained, to draw the attention of the Minister to this. I will not say v/hat I have to say. But I will read out precisely what the Government of Rajasthan says on each of these point such as funds, food, fodder, water power, etc. I will read out what the Rajasthan Government has to say on each of these points. Firstly, on the question of funds.

The honourable Minister has given the details, has given a very exhaustive statement which the Secretary perhaps prepared working overnight. But the Government of Rajasthan here says:

"The position of availability of funds with the Relief Department is rather depressing. The margin money of Rs. 7. 74 crores, which was allocated by the Government of India for the financial year 1980-81"—this is not mine; this is the Government of Rajasthan'g paper —" has already been expended for meeting the liabilities of the year and virtually no funds were available to meet the exigencies of the current demands, "

I will not read out the whole thing as it will take too much time. It says in part:

'TThiis the present position is that the Department is left with no money to meet the demands of the relief works and other connected liabilities. If the assistance from the Central Government is not received immediately, the State Government will have to face a very ugly situation."

They do not have to face the situation because the ugly situation is already there. This is about the funds. Now, I will take up the ques[Shri Jaswant Singh]

tion of food. The honourable Minister spoke about the allocation of foodgrains made from the Centra) pool so that various relief works could be started. I will read out what the Government of Rajasthan has to say about the availability of food-grains. This is the Rajasthan Governments paper:

"Due to the drastic cut in the allocation of foodgrains from 40, 000 metric tonnes to 6, 000 metric tonnes of wheat per month, the allotment to districts has already been considerably reduced. "

I will like the honourable Minister to consider this. He has said that the Food-for-work Programme is going on and other things are going on. It goes on to say:

'On the contrary, on account of the drought conditions and the discontinuance of the Food-for-Work Programmes, the demand for the foodgrains at the fair price shops has gone up. "

I will mention only the districts oi Banner and Jaisalmer. The average monthly consumption of foodgrains in Jaisalmer and Banner respectively is around 1, 200 tonnes and 1, 800 tonnes. But, Sir, what is allotted to these districts is 800 tonnes and 600 tonnes respectively as against 1, 200 tonnes and 1, 800 tonnes respectively. As against, 1, 800 metric tonnes of foodgrain required for Barmer, the supply is only about 600 metric tonnes-one-third. The Chief Minister tells us-those of us who live in Barmer and Jaiselmer: "Take to eating rice". That is all right. He is free to advise us like that. And then he is not content with that. He says: "I would advise you, those in Barmer and Jaisalmer, because you cannot eat rice without 'Khattai'

तो आप लोग खटाई के पड़ अब सं लगाना गुरू कीजिए। आप इमली लगाईये।" चीफ मिनि-स्टर साहब वहां आकर हमको राय देते है--

m the midaie of a famme? It remmds me of the sorry situation which must have prevailed at the time of the French Revolution. We are not very far from that.

There is the question of fodder. hon Minister has stated some thing about migrating cattle. The phrase quoted the here as from "State Ministers statement is that the apprehending Government are not distress for the cattle po anv serious present. I pulation cannot irresponsible conceive of a more statement. The areas of western Raiasthan are 'pashu-pradhan' own tricts. In my small way also keeping am some animals. And when Ii talk of distress that we as^ farmers and our animals are facing, talking am not with second-hand knowledge, am talking first hand experience about what happening to the animals. I surprised how the hon. Minister, sufficient has knowledge about agri culture and animals and about the distress caused to animals and the quote famine situation, can possibly such irresponsible statement an Government Rajasthan, of saying that no serious distress is being prehended.

The Government of Rajasthan says that they are opening migratory de- J pots. Till the end of December, the Government of Rajasthan not even delineate which were the. migratory routes, on which routes the cattle were to migrate. Till the end of December, the neighbouring States of Gujarat, Maharashtra and Haryana did not agree to absorb this migration of cattle. It is not just a question of cattle; it also involves sheep, goats, etc. We do not believe the statement that 'no distress' is being caused. Very considerable distress has already been caused. There is no fodder available. Large-scale smuggling of cattle is todaj'Si^ taking place from Barmer and Jaisalmer, and also Bikaner, into Pakistan. If fodder is made available, this very valuable asset, which is "pashudhan'

will be seriously depleted. It will lose a very large part of its reproductive power.

Now, I come to the question of water. I am trying to be £is brief as I can. The hon. Minister has given some facts and figures. He had also said in an earlier statement that 178 tankers were available. The Government of Rajasthan here says that in about "one thousand villages no water is available within a radius of 5 kilometres". There are 19, 000 villages. The figure is raised as in December. I understand this because the revenue system is such. Out of 26 districts, 25 are famine j stricken. But I think this figure of I one thousand villages is really only a guess estimate. A large number of I villages in Rajasthan are today without any assured supply of water. But we were told that 168 tankers are available for water. I would like to know how many of | these are on the road. I am told that so many rigs are available—41 in December. The figure has gone up. How many of the rigs are actually working, and how many v/ells have | been dug. I do not want the figures for last year, but only between December and February bow many have been drilled? How much water is supplied to the villages? We have still to face the months of Jeth and Asadh the height of summer. The worst is yet to be faced by these districts. If the Government acts even now, we would be very happy. Then, I come to the question of power.

MR. DEPUTY CHAIRMAN: That will do. SHRI JASWANT SINGH: The ! question of power is part of it. I Therefore, I have to take the time...

MR. DEPUTY CHAIRMAN: You have given the details of power sup ply. Please mention just what you want.

SHRI JASWANT SINGH: In my small way, II have also to depend on the Government of Rajasthan for power.

MR. DEPUTY CHAIRMAN: You can leave something for the State Government. You can ask your friends to put the questions there.

SHRI JASWANT SINGH: I do not know why you have to be an advocate of the Treasury Benches?

MR. DEPUTY CHAIRMAN: I am just helping you to conclude early.

श्रीसृदर शिह भंडारी (उत्तर प्रदेश) : ग्राप उनको बोलने तो दीजिये।

श्री उपरुभापति: बोल तो रहे हैं। मैं मना कब कर रहा हूं।

SHRI JASWANT SI, NGH: The power situation in Rajasthan is very bad. In Rajasthan, we have a daily requirement of 25 million units roughly. It may be a little more or less. I am subject to correction. Now, this daily supply of 25 million units went down to 0. 8 million units or 80 lakh units which is less than 4 per cent of total power requirements of Rajasthan. Then you say that you are supplying power to farmeis for six hours. But the farmers don't know which these six hours are. There is no advance notice. The farmer is expected to irrigate the fields in the night or at any other time and accept the situation as normal. There is complete absence of relief. I would beg the hon. Minister to take some action. You say that one relief camp will have only 50 people and from one family you will have only one member who will be paid Rs. 3 a day. That speaks for itself.

250 घर हैं गांव में। उनमें से हम कहें में कि 50 लोग रिलीफ पर लगायें में। इन 50 को प्रतिदिन तीन रुपयें देंगे। यह कोई रिलीफ है?

[Shri Jaswant Singh]

There is no relief today. You were good enough to mention that the Chief Minister had visited the area. well, the Chief Minister has accompanied the Prime Minister Yes. But he has not been there as Chief Minister in his own right. So, this is what is happening in western Rajasthan. I appeal to you from the floor of this House with pain and tell you what Rajasthan is facing. I do not want to waste the hon. Chair's time or the hon. Minister's time I appeal to the hon. Minister to please take into account the difficulties of western Rajasthan. Thank you.

BIRENDRA SINGH: Sir, I have tried to give all the information that I could collect after we recieved the notice for motion. As you know, the steps to be taken in the matter of relief is the responsibility of the Government of Rajasthan. The provides Central Government given have information I had even with regard to the Departments with which I am directly concerned, not such power. I quite agree with the hon. Member that the distress in the western part of Rajasthan Probably, aoute. these areas have suffered very seriously. So far as Central assistance is concerned have tried to do our utmost. In the vear 1979, about 250 lakh people were affected by drought and fortunately this drought has con tinued from 1979-80 which has ag gravated the situation. 1979-80, during the previous regime, the number of people affected was 240 lakhs and the total Central relief or assistance was of the order of 18. 75 crores of rupees. But during the year 1980-81, since this Government took over, we have provided a relief totalling Rs. 40, 29 crores, more than double of what had been done in the previous year. And the number of people affected compared to 1B79 is very much less. It is 168 people. Sir, I have already given in drinking water formation about the schemes and the funds made able. The Rajasthan Government had

Rs. 26 crores on this account out of which upto December, 1980, they have spent Rs. 12. 19 crores for the supply of drinking water and the schemes related to the drinking water supply. Employment generation has also picked up considerably though I cannot say that every family has been fully provided for. But as against 12, 000 people a day in November, in the month of February this year, the emplojrment is 3, 41, 000 people a day. That shows how many more people have been employed since November last year upto February this year. And this, I think, is a considerable number that is being given employment.

There is an amount of Rs. 42 crores available with the State Government including the Central assistance. And, I hope the State Government will utilise it fully and judiciously for purposes of providing employment.

Sir, I have already said that we have written to various States to give facilities for grazing to cattle coming from Rajasthan. And we are prepar ed to do whatever further assistance that can be given under our and rules. But E do not hesitate to sav that distress from drought and other natural calamities cannot fully mitigajted, unfortunately, of financial constraints account and many other difficulties that we ex perience. Cattle camps have been opened in almost all the areas. The margin money of I\u2213s. 7. 7 which the hon. Member mentioned is a normal amount which is placed at the disposal of each State from year to year, as decided by the Finance Commission. This is not done by the Central Government itself from year to year. This is a fixed sum. But as soon as a State Government spends over and above this they always come to us for as-isistance, and that is when the Central teams are sent to the States after receiving the memorandum from any State Government.

Sir the hon Member mentioned about the shortage of foodgrains. At present, the wheat allocation for distribution systra in public the Rajasthan is 10, 000 metric tonnes per month, and for the flour mills, it is 2. 000 metric tormes. But I don't think the complaint is justified be-! cause if there is any shortage in any I part of Rajasthan, it cannot be be cause of insufficient allocation from the Central Government. I can give figures. Sir. From January, the we have increased the allocation for the public distribution system 10, 000 tonnes. But in November and ! December, it was Rs. 6. 000 tonnes only of wheat for the public distri bution system. But as against that, the Rajasthan Government had drawn only 5, 700 tonnes in November, and 4, 200 tonnes in December. Now we have increased it to 10, 000 tonnes. And to my mind, it should be sufficient. But we have had to curtail the al location of wheat on account of cer tain difficulties. We want to provide for the future and we want to see the production trend and the pro curement trend the in coming months. I hope there will be no serious difficulty. But if there anything, we are keeping a watch, and we shall always like to take into account any complaints about anv parts of Rajasthan which the hon. Member wants to bring to the notice Central Government, of the

1 P, M.

श्री उप सभापति: श्री नागेश्वर प्रसाद शाही । नहीं हैं । श्री शिव चन्द्र झा ।

श्री शिव चन्द्र झा (विहार: उप-सभापित महोदय, हमारे देश में सुखा श्रीर बाढ तथा तूफान की चपेट में कई इलाके श्रीर गांव के गांव हर साल श्रा जाया करते हैं। एक तर फ तो हमारे मुल्क में कई इलाकों में बांद्र श्रा जाती है श्रीर दूसरी तरफ कई इलाकों में सुखा पड़ जाता है। हमारे देश की जनता इन्हीं प्राकृतिक प्रकोपों के चक्कर में पड़ी रहती है। इन सब बातों के बावजूद जो बात साफ है वह यह है कि सरकार ने इन प्राकृतिक विपदाओं का सामना करने के लिये जो योजनाएं वनाई है और जो तैयारिया की है वे अभी तक पूरी नहीं ही पाई है। और वे उपयुक्त भी नहीं है। कहने का मतलब यह है कि यह सरकार बहुत पीछे हैं। इन प्राकृतिक प्रकोपों का मुकावला करने के लिये जो योजनायें बनाई जानी चाहिये और जो कार्यवाहियां की जानी चाहिये और जो कार्यवाहियां की जानी चाहिये वे अभी तक नहीं की गई हैं। अप जानते है कि राजस्थान एक बीर भूमि है। राजस्थान के बारे में कहा जाता है —

"यह है अपना राजपुताना, नाज इसे तलवारों पर, इसने सारा जीवन काटा, वर्छीं, तीर कटारों पर। वह प्रताप का वतन, पला है आजादी के नारों पर, यहां कूद पड़ी थी पद्मनियां, हजारों अंगारों पर। तिलक करों इस धरती को, यह धरती है बलिदानों की।"

श्री उपसमापति : ग्राप सवाल पृष्ठिये ।

श्री शिव चन्द्र शा : श्रीमन् मैं सवाल ही पूछ रहा हूं। ग्राप जानते हैं कि राजस्थान एक रेगिस्तानी इलाका रहा है ग्रीर यह इतिहास की बात है। मैं यह जानना चाहता हूं कि क्या ग्रापने राजस्थान की रेतीली भूमि को इरीनेट करने के लिये कोई स्कीमें बनाई है ग्रीर साथ-साथ क्या ग्रापने वहां पर पीने के पानी के लिये भी कोई योजना बनाई है? मैं जानना चाहता हूं कि ग्रापने ऐसी कितनी योजनाए बनाई है ग्रीर यदि ग्रापने इस प्रकार की योजनायें बनाई है तो उनके इम्प्ली-मेन्टेशन में जो देरी हो रही है, उसका क्या कारण है? मैं जानना चाहता हूं कि

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इन योजनाओं के इम्प्लीमेंटेयन में जो बेम-तलब की देरी होती है, उसका क्या कारण है? आपने भाखड़ा-नंगल से लेकर कोसी तक ऐसी कौन कौन सी योजनायें बनाई है जिनमें अभी तक इस तरह की देरी हो रही है? आप इन योजनाओं को अभी तक पूरी तरह से इम्प्लीमेन्ट क्यों नहीं कर पाये हैं?

दूसरी बात मुझे यह कहनी है कि यहां पर बार-बार कोप इंस्रेर-ा की बात कही जाती है। पीने के पानी की बात भी बार-बार कही जाती है। मैं यह जानना चाहता हं कि इसी कोप इंसुरेन्स से ही संबंधित क्या आप कोई नेशनल ड्राउट इंसरेन्स स्कीम भी बनायेगे। कोप इंसरेन्स से ही इसका ताल्लक हैं। नाप इसका इन्टर-प्रटशन इसी रूप में ले सकतें हैं। हमारे मुल्क में बार,-बार जो सुखा पड़ जाता है उसके लिए क्या श्राप कोई ब्राउट इंगोरींश स्कीम बनायेंगे ? सारे देश का मदेनजर रखते हए, राजस्थान को मदेनजर रखते हुए, क्या आप इस प्रकार कोई स्कीम बनायेगे ? तीसरी चीज मैं यह कहना चाहता हं कि अभी मंत्री महोदय ने कहा कि प्रधान मंत्री जी वहां गई थी ग्रौर उन्होंने एफ्रेक्टेड लोगों से बातचीत की है। श्राप जानते है कि प्रधान मंत्री जी के पास बहत पैसे है। रैलियों के लिये कई लाख रुपये खर्च किये गये, करोडों रुपये खर्च किये गये।

श्री उपसभापित: आप प्रक्रन पूछिये।
श्री शिव चन्द्र झा: प्रधान मंत्री जी
के पास एक रिलीफ फण्ड है। मैं यह
जानना चाहता हूं कि प्राइम मिनिस्टर के
रिलीफ फण्ड से एफेक्टड लोगों को कोई
सहायता दी गई है या नहीं? ये मेरे
तीन प्रक्रन है। मैं चाहता हूं कि मंत्री
महोदय इनका साफ-साफ जबाब दें।

औं राव विरेन्द्र सिंह : उपसभापति जी, इरीगेशन प्रोजेक्ट्स के मुत्तहिलक पूरा

बयान मैं इस वक्त नहीं दे सक्ंगा। लेकिन ग्रागे बहुत मौके माननीत सदस्य को मिलेंग जब बजट पर डिश्कसन होगा, लानिग पर डिकसन होगा। लेकिन यह बात मैं जरूर कह सकता हं कि जितनी हमारी इरीगोशन प्रोजन्टस राजस्थान के अन्दर हैं उनकी [रा करके या जहां पर पानी की कमी है उनमें पानी दिलवाने के लिये जहां पर इन्टर स्टेट डिस्प्यूट्स हैं उनको निपटाने की हम पूरी कोशिश कर रहे हैं। ताकि ग्रामतीर पर राजस्थान में जो हर साल यह मुसीबत श्राती है यह किसी तरह खत्म हो सके। काप्स इंशोरेंस के लिए भी हमने फैसला किया है कि इसको बढ़ायेंगे, हर स्टेट के ग्रन्दर लाग् करेंगे। लेकिन सारी जगह काप्स इशोरेंस जिस तरीके से आनरेवल मेम्बर चाहते हैं, वह अमली तौर पर में समझता हूं कि कामयाब नहीं हो सकता ।

श्री शिव चःद्र झा राजस्थान का स्पेशल केस है।

राव विरेन्द्र सिंह: राजस्थान स्टेट को भी हमने लिखा है। कुछ सहयोग स्टेट का हो, कुछ हमारी तरफ से हो और दो तरफ से साझा होकर फिर जनरल इंगो-रेंस कारपोरेशन की तरफ से स्कीम बनाई जाती है। इसमें हम कुछ करने की कोशिश कर रहे हैं।

प्राइम-मिनिस्टर की विजिट पर आनरेब मेम्बर को क्या ऐतराज है जब कि वे तकलीफ देखने लोगों की गई थी, उन्होंने खुद अपनी आंखों से देखा कि राजस्थान सरकार क्या कुछ कर रही है, क्या आगे जरूरत है और यह सब प्राइम-मिनिस्टर की ही सरकार कर रही है, जितना यह पैसा दिया वह प्राइम-मिनिस्टर की ही सरकार दे रही है। रिलीफ फण्ड से टॉकन इम-दाद दी जाती है। उसमें जितना भारत सरकार का खजाना है उतना प्राइम मिनिस्टर रिलीफ फंड नहीं है। मैं नहीं कह सकता कि उन्होंने अपने रिलीफ फंड

से दिया या नहीं दिया। लेकिन प्राइम-मिनिस्टर की विजिट से यह तो आपको यकीन होना चाहिये कि भारत सरकार कितना इस मामले पर गहरा विचार कर रहे: है। इस बारें में कितनी परेशान भारत सरकार है जो प्राइम-मिनिस्टर खुद वहां के दूर-दराज के झलकों में गई।

श्री रामनिवास मिर्घा: (राजस्थान): श्रीमन्, राजस्थान में सूखे की स्थिति के बारे में जो चर्चा उठाइ गई है उस सम्बन्ध में संक्षेप में मैं दो-चार वातें कहना चाहता हूं। पहले भी जब यह चर्चा हुई थी तो मैंने खास तौर से मविशयों की जो समस्या है और जो पीने के पानी की समस्या है उसकी स्रोर विशेष तौर मे ध्यान श्राकर्षित किया था । राज्य सरकार ने काफी काम गुरू किया है पिछले कुछ समय से, और हम भारत सरकार अर विशेष तौर से मंत्री महोदय के आभारी हैं जो कि समय-समय पर इस चीज का जायजा लेते रहते हैं ग्रांर जो भी कमियां होतः हैं उन्हें पूरा करने की को शिश करते हैं मैं दो-चार वार्ते इस सम्बन्ध में कहना चाहंगा जो कि केन्द्रीय सरकार और कर सकती है।

हम भारत सरकार के बहुत ही आभारी हैं कि सर्वेशियों की गुजरात और मध्य प्रदेश जाने में जो रुकावटें थी श्रीर में समझताहूं कि कुछ श्राजभाहें, उनके लिए ग्रापने पत्न लिखा है कि राजस्थान से भ्रकाल पीडित जो मवेशी **अ**यों, उनको आने दिया जाये और उन्हें चरने की सुविधा दी जाये चाहे वह सुविधा मुफ्त में हो चाहे थोड़ा सा पैसा लेकर हो । मैं अप्रापसे निवेदन करूं हा कि इसके बारे में कृपया उनसे जानकारी लें कि क्या उन्होंने इस सम्बन्ध में ग्रादेश दिए हैं और उनका पालन हो रहा है या नहीं हो रहा है।

दूसरा बिजली की समस्या है जिसके साथ

पीने के पानी की समस्या जुड़ी है, मबेशियों के पीने के पानी की समस्या जुड़ी हुई है, जो कि बहुत गम्भीर स्थिति में है ग्रीर दुर्भाग्य की बात यह है कि राजस्थान में स्वयं बिजली पैदा करने के साधन विल्कुल नहीं हैं। सारी बिजली भाखड़ा, गांधी सागर या ग्रन्य जगहों से आया करती है। हम चाहते हैं कि इन स्त्रोतों से जो भी बिजली राजस्थान को मिल सके वह कम से कम पानी की योजनात्रों को चलाने के लिए पर्याप्त हो। श्रास-पास के जो राज्य हैं जिनसे राजस्थान को विजली मिलती है श्रीर मिल सकती है, खासतीर से मध्य प्रदेश और उसकी जो बड़ी-बड़ी योजना जैसे सतपूड़ा, उनसे उसको थोड़ा सा हिस्सा मिल जाये तो मैं समझता हं कि इससे पानी की समस्या भी हल हो सकती है।

मवेशियों के आने-जाने के सम्बन्ध में मैं निवेदन करना चाहता हूं कि हम वहां पर वड़े वड़े पशु मेले लगाते हैं। श्रभी नागोर, जो मेरा गांव का जिला है, वहां पर एक बहुत बड़ा पशु मेला चल रहा है। इस साल विशेष तौर से रेलवे की तरफ से वैगन न मिलने के कारण वहां लोगों को वड़ी परेशानी का स।सना करना पड़ रहा है। रेलवे की तरफ से हर साल इस श्रवसर पर वैगन मिल जाते थे परन्तू इस साल बिल्कुल नहीं मिले। परसों की खबर है कि जो मवेशियां लोगों ने खरीदी हैं ग्र र जिनको वे दूर-दूर हजारों किलोमीटर दूर ले ज़ाना चाहते हैं वहीं पड़ी हैं। ग्राप कृपया रेलवे प्रशासन से कहकर वहां के लिए तत्काल रेलवे वैगन्स उपलब्ध करा कर भिजवायें ताकि उन मबेशियों को वहां से ले जाया जा सके । वहां पर हजारों मबेशी श्रकाल की समस्या, पानी की समस्या और चारे की समस्या पीड़ित हैं ग्रीर ध्वार उन्हें दूसरे क्षेत्रों में ले जाने के लिए आवश्यक प्रवन्ध किया जाये तो काफी मुविधा हो।

[श्री राम निवास मिर्घा]

दो महीने में, अप्रैल माह में चेत्री का मेला बाइमेर में लगेगा। यह मेला वहुत बड़ा मेला है। वहां पर भी इसी प्रकार से पानी-बिजली और रेलवे की अगर समचित व्यवस्था कर सकें तो उसके लिए भी स्थिति काफी ठीक हो जाएगी । इस कार्य में ग्राप हमारी काफी मदद कर सकेंगे। मंत्री महोदय ने बताया कि राज्य सरकार को काफी अनदान, ऋण देने की व्यवस्था की गई है लेकिन राज्य समकार के ऊपर बहुत बड़ा ग्रोवर-डाफ्ट है। उनके वेज एंड मींस की पोजीशन बहुत खराब है इसलिए रिजर्व बैंक या भारत सरकार विशेष तौर से ध्यान दे। जो भी अ। पने अन्दान या ऋण दिए हैं उनका पर्याप्त उपयोग करने के लिए अगर उनको रिजर्व बैंक से कुछ अनुदान न मिले तो आपका दिया हुआ पैसा फजुल जाएगा, उसका पुरा उपयोग नहीं हो सकेगा । इसलिए वेज एंड मींस को स्वारने के लिए ग्रोवर-ड्राफ्ट की व्यवस्था जो दी गई है खास तौर से अकाल के कामों पर जो पैसा खर्च हो रहा है, उसको ध्यान में रखते हये सारी बातें करें तो मैं समझता हं कि इससे हमें बहुत-ती सुविधा मिलेगी, राहत मिलेगी । श्रीमन, राजस्थान में 26 जिले हैं जो सबके सब गम्भीर रूप से अकाल पीड़ित हैं पिछले दो साल से इसी प्रकार की स्थिति चली या रही है। इसलिए मैं समझता हं कि इन सारी बातों को ध्यान में रखते हये अगर केन्द्रीय सरकार इन बातों पर ध्यान देगी तो कुछ महीने जो संकट के हैं वे ठीक तरह से निकल जायेंगे धौर हमारे प्रदेश के लिए लोग अच्छी तरह से सब कर सकेंगे।

कुछ प्रशासनिक बातें भी हैं। अभी हमारे एक मिल्र ने बताया कि प्रधान मंत्री जी वहां गयीं । उसका बड़ा ग्रन्छा ग्रसर पड़ा । प्रधान मंत्री महोदय केवल ऊपर से ही देख कर नहीं गयीं विलक लोगों की

भीड़ में गई और वहां महिलाओं और पुरुषों के बीच गई ग्रीर उनसे पूछा कि वहां कितना ग्रीर क्या, कसे काम हो रहा है। राज्य सरकार का प्रशासन बहुत श्रच्छा कार्य कर रहा है लेकिन दो महीने भी नहीं हए वहां के एक कलेक्टर को जैसे कि मुझे सूचना मिली है बीच में ही ट्रांसफर कर दिया । मैं नहीं कहता कि ट्रांसफर करें या न करें। लेकिन मेरा कहना यह है कि जब ग्रापने एरिया कमिश्नर को ग्रधिकार दिए हैं ग्रीर ग्रापके ग्रधिकारी काम कर रहे हैं, कम से कम जब सेंसर हो रहा है, ग्रथवा चुनाव के दिनों में ट्रांसफर की विशेष नीति होती है, जो ग्रधिकारी वहां जम कर काम कर रहा हैं जिनको इस सारी समस्या की जानकारी हैं उनको बीच में नहटने दिया जाए ? ग्रौर सरकार . . .

श्री नागेश्वर प्रसाद शाही प्रदेश): चीफ मिनिस्टर ग्रपना तो ट्रांसफर बचाए, कहीं बेचारे का ट्रांसफर न हो जाए

श्री राम निवास मिर्चा : श्रीमन् जैसलमेर एक बहुत बड़ा इलाका है। वहां पर घास काफी है लेकिन पानी नहीं है । राजस्थान सरकार तथा स्थानीय प्रशासन कई अर्से से स्कीम बना रहे हैं शायद ग्राज भी स्कीम बनाने जा रहे हैं कि कुछ किलोमीटर दूर से अगर पानी पाइप हारा पहुंचाया जाए तो वहां हजारों मवेशी घास की व्यवस्था की वजह से वहां रह सकते हैं ग्रीर चार-छ: महीने जब तक बरसात न हो तब तक वे रह सकें। इसलिए इस योजना को पूरा किया जाना चाहिये । मैंने जो स्झाव मंत्री महोदय को दिए हैं, दे कृपा करके उन पर गौर करें भ्रौर केन्द्रीय सरकार की तरफ से जितनी अधिक हो सके मदद करने की कोणिण करें। धन्यवाद ।

राव वीरेन्द्र सिंह: श्री मिर्घा जी ने

जो बातें कहीं हैं उन पर पूरा ध्यान भारत सरकार देगी । श्री मिर्घा जी के पिछले दिनों कहने पर ही हमने स्टैंट गवर्नमेंट को लिखा था कि जब ऐसी मुसीवत राजस्थान के लोगों पर पड़ी हुई है तो वे मवेशी चराने के लिए जरूर उनको इजाजत दें। मैं इस बारे में जरूर बातचीत करूंगा । ग्रापने कहा कि हम कहां तक इसमें कामयाब हुये हैं । हमारा काम तो आग्रह करने का ही था, स्टेंट गवर्नमेंटय से जितनी भारत सरकार सिफा-रिश कर सकती है, जोर डाल सकती है वह जरूर करेगी । इसी तरीके से एड-मिनिस्गरेन के सम्बन्ध में तो हम स्टेट गवनंमेंट के काम में दखल नहीं दे सकते। यह प्रच्छा सुझाव उन्होंने दिया है कि **ग्र**फसरान के तबादले ऐसे मौके पर न किए जायें जब कि वहां पर लोगों की राहत का काम चल रहा हो । एरिया डवलपमेंट कमिश्नर्ज को ग्रलग-ग्रलग जिले सौंप दिए गए हैं । इस मामले में मैं भ्रागे बातचीत करूंगा । स्रोवर-ड्राफ्ट की स्विधा राज्य सरकार को ग्रगर जरूरत हो तो कहां तक दी जा सकती है इसकी सिफारिश जैसे कि माननीय सदस्य ने कहा मैं उसके म जाबिक वित्त मंत्री जी से करूंगा । इसी तरीके से रेलवे मिनिस्टर से भी हम बात करेंगे । जहां मेले हो रहे हैं, मबेशी राजस्थान के ग्रगर बाहर जा सकते हैं तो उतनी मवेशियों को तकलीफ कम होगी और be brief. वें बच जायेंगे । उनके लिए विशेष रेल

सुविधायें रेल का महकमा दे, इसके लिए

मैं जरूर कोशिश करूगा । बहुत सही

जैसलमेर और दसरी जगहों पर हमने काफी

जायें और वहां घास म्हैया हो जाए जिससे जब कभी सुखा पड़े तो मवेशियों को ज्यादा तकलीफ न हो । तो जैसलमेर के इलाके में अगर कोई ऐसी जगहें हैं उसके लिए वे मुझे और मजीद जानकारी देंगे तो उसके लिए में स्पेशली पूछने के लिए बताऊंगा । ग्रभी जो इत्तिला मिली है माननीय शाही जी ने कहा था कि प्राइम मिनिस्टर रिलीफ फण्ड से कितना रूपया मिला है।

श्री उपसभापति : झा साहव ने कहा था।

राव वी रेन्द्र सिंह : हां, झा साहब ने कहा था तो 18 साई ग्रहठारह लाख रुपया प्राइम मिनिस्टर ने अपने फण्ड से राजस्थान के लिए दिया है जब कि वे वहां पर गयीं थीं तो मैं समझता हं कि उनके थोड़े से फण्ड में से इतनी भारी रकम राजस्थान के लिए दिया जाना ही यह साबित करता है कि उनको बहुत ज्यादा इस मामले में तशवीश है जो राजस्थान के लोगों को तकलीफ हो रही है।

पावर का मैंने बताया कि जहां तक हो सका हमने भाखड़ा, व्यास से भी और बदरपुर के थर्मल स्टेशन से भी ज्यादा पावर राजस्थान को दिलाने की कोशिश की ग्रीर ग्रव तो वहां एटामिक पावर स्टेशन फिर से चाल् हो गया है इसलिए मैं उम्मीद करता है कि बहुत कुछ तकलीफ दूर हो जाएगी ।

MR. DEPUTY CHAIRMAN. Mr. -Dhabe. Please

WASUDEO SHRI SHRIDHAR (Maharashira): I shall be very brief. The Calling Attention is about drought relief is Rajasthan. I endorse what Mr. Mirdha has said about the सुझाव, बहुत ग्रन्छे सुझाव उन्होंने दिए हैं । drinking water in Jaisalmer district. The statement which has been made here is that about 3. 41 lakh people have been given employment in the famine रकम दी है जिससे वहां पर चरागाह बन relief works and other works per day. Earlier in the statement it has been said that the

[Shri Shridhar Wasudeo Dhabe]

famine has affected the 26 districts of entire Rajasthan and 24 districts among them are very largely affected. It has also been stated that 21, 365 villages of Rajasthan with a population of 1. 68 crores have been affected. Therefore, i would like to know what is the percentage of persons affected by famine who have been given employment in these areas.

Secondly[^] Sir, this question is universal and important for all drought affected areas. Right from 1965, this is the position wihich we are getting in different parts of the country. In 1978, 1979, 1980—in fact every year- we have been facing drought conditions. In my State also we are having famine in Vidarbha and other districts. The Food for Work Programme is not executed properly, i would like to know what wages are paid for famine relief works when they employ persons. In the Rural Employment Scheme also 30 paise per kilo of food shsuld be made available to them. At some places, they are dispensing with giving food but they are giving only the wages equivalent to the money value of it. It has affected the poor people very largely. I would like to know from the Minister at what rate the wages are being paid in the famine relief works and what immediate steps are being taken to give more employment to people, because this is very small work that has been done and in fact under the Food for Work Program. me, food is given to them at a very concessional rate.

RAO BIRENDRA SINGH; Under the Food for Work Programmel, we have laid down norms that wages to be paid will be in terms of food-grains, maximum to the extent of 3 kilograms. Out ol that, we have laid down that 2 kilograms will be in kind and for 1 kilogram cash component will be given.

MR. DEPUTY CHAIRMAN: He "wants to know at what rate.

SHRI SHRIDHAR WASUDEO DHABE: Because the wages are poor.

RAO BIRENDRA SINGH; I am not in a position to say just now at what rate it is calculated, but off-hand I can say that it is at the rate at which foodgrains are issued by the Food Corporation of India. That is wheat we have been issuing at Rs 130 per quintal.

Then he has asked about the percentage of people who get employment. I have stated that 168 lakh people are reported to be affected and the present employment figure is 3. 41 lakh people. But we cannot really know how many families are well-to-do and do not need any relief. But i believe that at least one or two persons from eaih affected family have been provided employment and that should help them to tide over this difficult period. Generally the population of small and marginal farmers and agricultural labour are provided relief and not the well to do.

SHRI K. CHATHUNNI MASTER (Kerala): Sir intermittent droughts, floods and other natural calamities are some of the major themes of our country which occur usually in our country, sometimes in this part and sometimes in that part. That is the position. So I want to know whether victims of this natural calamity should not be given legal protection to ameliorate their distress. Now we are dealing with a Famine Relief Act. I think this is a 19th century Act, not adequate to meet the existing siuaion. So, I am asking the Government if they are thinking whether it is advisable to revise this Act with provisions to give sufficient compensation for the loss of wealth, cattle and other major losses suffered by the victims, at the same time wiping out the loans, taxes and other liabilities of the affected people. Firstly i want to know whether the Government is thinking of bringing a new Act to this effect

in Raiasthan

Then, Sir, we are talking much about the study of our ecology and weather and we are progressing sufficiently in these matters. But how is it that we fail to forecast this kind of natural calamities so that adequate arrangements could be made to face this kind of calamities?

Finally, gir, according to reports, largescale migration not only of people but also cattle has started from these droughtstricken areas. I want to know what are the real reasons for this largescale migration of people and cattle and what are the measures the-Government is taking to check or curb such migration.

RAO BIRENDRA SINGH: Sir, the Famine Code under which the State Governments generally work is only a model adopted by the States for providing relief[^] but there is nothing to stop a State Government from giving as much relief as they want to give if their resources permit. Normally there is remission of land revenue and other charges, postponement of recovery and also payment of compensation to the extent of about ten per cent in the case of losses due to drought or other calamities. The Central Government has also circulated a model manual for providing relief in the case of natural calamities like floods, drought, etc., and in the case of floods the Central Government gives grant even up to 75 per cent. Under the drought management procedure according to which the Central Government works, we provide some relief under the Plan and some under non-Plan. But in the case of extreme distress even the Central Government can go much beyond what is normally given in case of drought. But the suggestion of my friend, Shri Master[^] is very difficult to implement; he wants everything, all charges to be remitted and no loans to be recovered. No Central or State Government can afford to pay full compensation in a poor country like ours in case of natural calamities. So, we cannot accept that position. 1728 RS~15.

श्री उपसभापति : शाही जी, कृपा करके एक सवाल पछिए ।

श्री नागेश्वर प्रसाद शाही: एक सवाल पुछता हं, श्रीमन् । मंत्री जी को मैं बता दं, ग्राज से 7 साल पह**ले** जब गुजरात में म्रकाल पडा था तब गवर्नमेंट म्राफ इंडिया ने 100 करोड़ रु० से ज्यादा मदद के रूप में दिया था। गजरात जो एक सम्पन्न प्रांत हैं वहां 100 करोड़ से ज्यादा मदद दिया । राजस्थान की अपनी स्थिति है, यह रेगिस्तान है इसको राजस्थान न कहा जाए, इसका नाम रेगिस्तान रख दिया जाये तो ज्यादा ग्रच्छा है राजस्थान श्रव नहीं रह गया है तो उस प्रांत की विशेष हालत को देखते हुये ग्रीर इस बात को जानते हवे, जैसा कि मिरधा साहब ने भी कहा, कि स्टेट रिसोर्सेज के बाहर है वहां ग्रकाल की स्थिति को मीट करना, तो क्या भारत सरकार उसी पैमाने पर यहां सहायता देने को तैयार है जिस पैमाने पर भाज से 7 साल पहले गुजरात में दिया गया था ?

दसरे. यह कि राजस्थान की विशेष स्थिति को देखते हुये, वहां स्टेंट गवर्नमेंट के रिमोंसेज को देखते हुये क्या भारत सरकार श्रकाल के रिलीफ की टोटल रेस्पांसिबिलिटी अपने ऊपर जैने को तैयार है कि नहीं तैयार है ? अभी आपने कहा कि हम इम्प्लायमेंट के वक्त देखते हैं-बैल ट इ कौन है । गवर्नमेंट आफ इंडिया में "बैल टुडूं" कौन हैं ? जैस्लमेर मैं गया हं। उस एरिया में बैल टुड्कौन है ? मैंने गजरात में देखा था और मैंने राजस्थान में जाकर भी व्यवस्था देखी है। राजस्थान में अकाल पीड़ितों के लिए जो व्यवस्था है वह बहुत-ही कम व्यवस्था है। क्या भारत सरकार उसकी टोटल जिम्मे-दारी लेगी कि नहीं ?

राव वीरेन्द्र सिंह डिपुटी चैयरमेंन साहब, गुजरात के अन्दर अगर कुछ स्थिति ऐसी थी कि 100 करोड़ रुपये उस बक्त भारत सरकार दे सकी, मैं तो नहीं जानता किन हालात में वह दिया गथा लेकिन इस बक्त भारत सरकार यह मानने में असमर्थ है कि उसी हिसाब से राज-स्थान के अन्दर भी पैसा दिया जाए । हमारी बहुत-सी डेबलपमेंट की स्कीमें राजस्थान के लिए चल रही हैं, हम खास इसान दे रहे हैं जिससे राजस्थान के रेगिस्तान को हम आहिस्ता-आहिस्ता नखलिस्तान बना रहे हैं।

श्री नागेश्वर प्रसाद शाही: इतने सालों से ग्राप नहर नहीं बना सके । न श्रापके पास सीमेंट है, न कोयला है ।

राव विरेद्र जिह: ग्रव वह रेगिस्तान ज्यादा नहीं रह गया है। पहले से सुधर रहा है, तरक्की कर रहा है। जैसा मैंने कहा, कायदे ग्रीर रूल्स जो बनायें हये हैं उसी के मुताबिक सेन्ट्रल टीम ने रिकमण्डशन की । उसमें एक हाई लेवल कमेटी है जो सारा जायेजा लेकर उसी हिसाब से देखा करते हैं, श्रागे के लिए क्या प्रिसिडेंट बनेगा--दे पायेंगे कि नहीं दे पायेंगे--फाइनेंशियल रिसीसंज को देखते हुये, वह हाई लेवल कमेटी रकम मंजर करती है। ग्रभी हम राजस्थान को उतना नहीं दे सके जितना हमने मांगा था। यह बात में मानता हं कि यह सहायता उतनी नहीं है जितनी कि राजस्थान को सहायता देने की ग्रावश्यकता थी। लेकिन रिसोसँज को ध्यान में रखते हये जो ज्यादा से जमादा कर पाये हैं वह मैंने बताया. (ब्यवधान) . . .

श्री नागेश्वर प्रसाद शाही: गुजरात में क्यों किया, राजास्थान में क्यों नहीं किया ? श्री उपसभापति : सदन की कार्यवाही ढाई बजे तक के लिए स्थिगित की जाती है।

The House then adjourned for lunch at twenty-nine minutes past one of the clock.

The House re-assembled after lunch at thirty-two minutes past two of the clock, *Mr. Deputy Chairman* in the Chair.

THE BUDGET (RAILWAYS) 1981-82

MR. DEPUTY CHAIRMAN: The Railway Budget. The Railway Minister, please.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C, K, JAFFAR SHARIEF): Sir, I beg to lay on the Table a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of India for the year 1981-82, in respect of Railways.

REFERENCE TO THE REPORTED DEATH OF EIGHT PERSONS IN DELHI AFTER CONSUMING ILU-CIT LIQUOR

MR. DEPUTY CHAIRMAN: Now we shall take up special mentions. Dr. Siddhu.

DR. M. M. S. SIDDHU (Uttar Pradesh): Sir, today's papers carry a headlines news of the second tragic deaths among poorer sections of Delhi. In this a large number of families have been deprived of their earning members. Some women have also died after consumption of illicit liquor. The tragedy is more profound because the police has tried to conceal the facts somehow or other, and they could be brought out only after the Press had reached there and *i* taken photographs. Though the tragedy occurred on the 15th, till yesterday evening the police crime bulletin